



Income Tax Department
Government of India

Central Board of Direct Taxes, e-Filing Project

AY 2022-23 - ITR 5 - Schema Change Document

Version 1.1
13 June 2022

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Document Revision List

Document Name: 'ITR 5 Schema Changes for AY 2022-23'

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Revision Details

Version No.	Revision Date	Revision Description	Page Number
1.1	13 June 2022	Refer Section 2.1	5
1.0	08 April 2022	Initial Release	NA

Contents

1. Purpose.....	5
2. Release changes	5
2.1 Schema changes as on 13 th June, 2022 to the Original Schema released on 08 th April, 2022	5

List of Tables

Table 1: 13th June, 2022 Changes.....5

1. Purpose

The purpose of this document is to track the changes done in ITR 5 Schema post first release.

2. Release changes

Below section describes the list of JSON schema changes since the first production release of the schema for Assessment year 2022-23.

2.1 Schema changes as on 13th June, 2022 to the Original Schema released on 08th April, 2022

Table 1: 13th June, 2022 Changes

S.N	JSON Root Element	JSON Element Name	Change	Change Description
1.	PartnerOrMemberInfo	AadhaarEnrolmentId	Modified	Pattern is updated
2.	ScheduleAMTC	ScheduleAMTCDtIs	Modified	"maxItems" is modified as 11.
3.	ScheduleAMTCDtIs	AssYr	Modified	Enum "2011-12" has been added
4.	DtIsTaxesPaid	SrInoOfChain	Modified	"maximum" is updated as "99999" in schedule TPSA under "DtIsTaxesPaid"
5.	TaxPayment	SrInoOfChain	Modified	"maximum" is updated as "99999" in schedule IT under "TaxPayment"
6.	OthersIncDtI	NatureExempt	Modified	New Enums added in schedule EI under "OthersIncDtI"
7.	OthersIncDtI	AcknowledgementNum	Added	New field has been added in Schedule EI
8.	OthersIncDtI	FormFiled	Added	New field has been added in Schedule EI
9.	OthersIncDtI	required	Modified	"required" under "OthersIncDtI" is modified to remove "OthNatOfInc" as "OthNatOfInc" is non-mandatory